

**LIST OF CASES POSTED BEFORE
THE PRL. DISTRICT & SESSIONS JUDGE,
BENGALURU (R) DISTRICT, BENGALURU
ON 28.08.2020.**

MORNING SESSION	
CIVIL CASES	CRIMINAL CASES
<p style="text-align: center;"><u>ARGUMENTS</u></p> <p>1) A.S.126/2019 2) M.A.86/2020 and Connected matters</p>	<p style="text-align: center;"><u>EVIDNCE</u></p> <p>1) S.C.127/2016 2) S.C.1/2019 3) S.C.290/2019</p> <p style="text-align: center;"><u>HEARING</u></p> <p>4) CrI.Misc.890/2020 5) CrI.Misc.953/2020 6) CrI.Misc.963/2020 7) CrI.Misc.972/2020 8) CrI.Misc.973/2020</p>
AFTERNOON SESSION	
CIVIL CASES	CRIMINAL CASES
	<p style="text-align: center;"><u>HEARING</u></p> <p>1) CrI.Misc.974/2020 2) CrI.Misc.975/2020</p> <p style="text-align: center;"><u>ARGUMENTS</u></p> <p>3) S.C.205/2015 4) S.C.128/2017</p> <p style="text-align: center;"><u>ORDER</u></p> <p>5) CrI.Misc.463/2020 6) CrI.Misc.849/2020 7) CrI.Misc.933/2020 8) CrI.Misc.949/2020 9) CrI.Misc.958/2020</p> <p style="text-align: center;"><u>JUDGEMENT</u></p> <p>10)S.C.103/2019</p>



Prl. District & Sessions Judge,
Bengaluru Rural District,
Bengaluru.

- NOTE:- 1. Other cases listed on 28.08.2020 are posted to 22.09.2020 and 23.09.2020.
2. All Advocates are requested to strictly follow SOP dated 28.05.2020, 27.06.2020 and 24.07.2020 issued by Hon'ble High Court of Karnataka.

II Additional District & Session Court, BRD

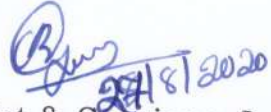
Cause List – 28.08.2020

Sl No.	Case No.	Stage
1	Spl. Case 349/2019	Objection
2	Spl. Case 453/2019	Objection
3	Crl Misc 992/2020	Objection
4	Crl Misc 997/2020	Objection
5	Cr No. 171/2020	Objection
6	Crl Misc 1004/2020	Objection
7	Crl Misc 1005/2020	Objection
8	Crl Misc 1000/2020	Objection
9	Crl Misc 1006/2020	Objection
10	Crl Misc 999/2020	Objection
11	Spl. Case 674/2011	Hearing
12	Spl. Case 80/2018	Hearing
13	Spl. Case 168/2020	Hearing
14	Spl. Case 189/2020	Hearing
15	Crl Misc 850/2020	For reply
16	Crl Misc 955/2020	Hearing
17	Spl. Case 458/2019	Evidence
18	Spl. Case 31/2018	Evidence
19	Spl. Case 96/2017	Evidence
20	Spl. Case 184/2019	Evidence
21	Spl. Case 149/2013	Judgment
22	Spl. Case 154/2013	Judgment
23	Spl. Case 69/2014	Judgment
24	Spl. Case 125/2014	Judgment

Note: Other cases are adjourned as per direction of Hon'ble
HCK

IN THE COURT OF CHENNAPPA GOUDA
7TH ADDL.DISTRICT AND SESSIONS JUDGE
CAUSE LIST DATED: 28/08/2020

<u>MORNING SESSIONS:</u>	<u>AFTERNOON SESSIONS</u>
<p><u>CIVIL ARGUMENTS</u></p> <ol style="list-style-type: none">1) R.A. 34/20142) M.A. 42/20153) R.A. 36/20164) R.A. 39/20165) R.A. 202/2016 <p><u>Office Objections:</u></p> <ol style="list-style-type: none">1) R.A. 212/2020 <p><u>Arguments:</u></p> <ol style="list-style-type: none">1) CrI.A 30/2019 <p><u>Objection:</u></p> <ol style="list-style-type: none">1) CrI.Misc 991/20202) CrI.Misc 998/2020 <p><u>Further Arguments:</u></p> <ol style="list-style-type: none">1) CrI.A 115/2019	<p><u>CRIMINAL ARGUMENTS:</u></p> <ol style="list-style-type: none">1) SC 82/11 C/W 349/20112) SC 59/2013 C/w 203/133) CrI.A 61/2019 <p><u>Judgment:</u></p> <ol style="list-style-type: none">1) R.A. 161/2015 <p><u>To hear:</u></p> <ol style="list-style-type: none">1) CrI.Misc 913/20202) CrI.Misc 939/20203) CrI.Misc 950/20204) CrI.Misc 964/20205) CrI.Misc 970/20206) SC 111/2020


28/8/2020
7th Addl.District & Sessions Judge,
Bengaluru Rural District, Bengaluru.

Note: 1. All Advocates are requested to strictly follow SOP dated:24/7/2020 issued by Hon'ble High Court of Karnataka.